

Growing instances of cyber crimes by minors

3649. DR. JANARDHAN WAGHMARE : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has issued an advisory for cops across the country listing out measures to reduce growing instances of cyber crimes by minors;
- (b) if so, the details thereof;
- (c) whether most of the cyber cafes are involved in allowing minors to carry out crimes;
- (d) if so, whether cyber cafes are not adhering safety measures and not preventing minors to indulge in such crimes; and
- (e) if so, the concrete steps Government proposes to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH) : (a) and (b) Yes sir. The details of Advisory issued on 4th January, 2012 is available on the web site of the Ministry of Home Affairs (<http://mha.nic.in>).

(c) to (e) 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and, therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime, including cyber crimes, and also for prosecuting the accused criminals through the law enforcement machinery within their jurisdiction. The Government of India is, however, deeply concerned about crime, including cyber crimes, and therefore, has been advising the State Governments from time to time to give more focused attention to improve the administration of criminal justice system and take such measures as are necessary for the prevention of crime. The Central Government has notified the Information Technology (Guidelines for Cyber Café) Rules, 2011 under Section 79 of the Information Technology Act, 2000 on 11-04-2011. The rules provide for Steps to be taken by cyber cafes for identification of user, maintenance of log, management of computer resource etc.

Pilferage of electricity illegally in nexus with NDMC officials

3650. DR. JANARDHAN WAGHMARE : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware that most of the residents of Sarojini Nagar and Netaji Nagar in NDMC areas have been involved in pilferage of electricity illegally in nexus with the NDMC officials;